

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LALIT POLYESTER PRIVATE LIMITED OPERATING
IN PACKAGING INDUSTRY AT SHAHPUR

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	LALIT POLYESTER PRIVATE LIMITED CIN:U99999MH1988PTC045817
2.	Address of the registered office	Atgaon Industrial Complex, Shed No. 88, Mumbai Nasik High Way, Village Atgaon, Shahpur, Maharashtra - 421601
3.	URL of website	NA (The Corporate Debtor does not maintain any separate website)
4.	Details of place where majority of fixed assets are located	Atgaon Industrial Complex, Shed No. 88, Mumbai Nasik High Way, Village Atgaon Shahpur, Maharashtra - 421601
5.	Installed capacity of main products/ services	NA, Operation of CD is closed Since 2015
6.	Quantity and value of main products/ services sold in last financial year	Nil (as per available Audited Financial Statement for FY 2017-18)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the IRP/RP through the following email id lalit.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from IRP/RP through the following email id lalit.cirp@gmail.com
10.	Last date for receipt of expression of interest	30-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	04-04-2023
12.	Last date for submission of objections to provisional list	09-04-2023
13.	Process email id to submit EOI	lalit.cirp@gmail.com



Nitin

Nitin Om Kothari
Deemed Resolution Professional
For Lalit Polyester Private Limited
IBBI Registration No.: IBBI/IPA-001/IP-P-02310/2020-2021/13477
Address :5A-301, Alica Nagar, Lokhandwala Township, Kandivali (east), Mumbai -400101
AFA valid upto 27-Feb-24 ,Phone -9664442266

Date: 10-03-2023
Place: MUMBAI